NATIONAL COMPANY LAW APPELLATE TRIBUNAL,

Principal Bench, New Delhi

Company Appeal (AT) (Ins) No. 346 of 2021

IN THE MATTER OF:

Rahul Arunprasad Patel....AppellantVs.Invesco Asset Management (India) Pvt. Ltd. & Anr.....Respondents

Present

For Appellant: Dr. U.K.Choudhary, Sr. Advocate, Mr. Arvind Kumar Gupta and Ms. Henna George Advocates.

For Respondent: Ms. Prakruti Joshi, Advocate for Respondent No.1

<u>ORDER</u> (Virtual Mode)

07.05.2021: Learned Sr. Counsel for the Appellant is present. Learned counsel for the Respondent No.1 is also present.

Learned Counsel for the Appellant is directed to take steps for issuance notice of the Respondent No.2 i.e. M/s. Sintex Industries Limited through IRP.

Issue Notice on Respondent No.2 through Speed Post as well as email (Both Mode). Requisites alongwith with process fee be filed within three days. The Appellant to provide email address of the Respondent No.2.

Respondent No.1 may file Reply Affidavit within one weeks. Rejoinder, if any, may be filed within one week thereafter.

List the Appeal on 15th June, 2021

[Justice Anant Bijay Singh] Member (Judicial)

[Dr. Ashok Kumar Mishra] Member (Technical)